

(b) As per available information, by the end of March, 1996, 8819 villages remain to be electrified.

(c) Annual Plan for the current financial year is yet to be finalised.

Drinking Water to Garhwal

4201. SHRI MRUTYUNJAYA NAYAK : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) whether funds allocated to Pauri Saun region of Pauri Garhwal, U.P. particularly to village Uregi under rural drinking water scheme during 1995-96; and

(b) if so, the details of the water distribution points selected so far?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) Scheme-wise/district-wise allocation of funds is decided by the State Government.

(b) Do not arise.

F.P.I. in Bihar

4202. SHRI GIRDHARI YADAV : Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state :

(a) the number of applications received for setting up hundred percent export oriented consumer Food Processing Industries in Bihar during the last three years;

(b) the number of such applications which have been cleared, year-wise;

(c) the number of applications pending; and

(d) the time by which those applications are likely to be cleared?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI DILIP KUMAR RAY) : (a) to (d). Out the five applications received during last 3 years for setting up of 100% Export Oriented Food Processing Units, Government have accorded approval to three proposals and have rejected two proposals in the State of Bihar. Normally, it takes 2-3 years for implementation of the project.

Rural Electrification in Andhra Pradesh

4203. SHRI YELLAIAH NANDI : Will the PRIME MINISTER be pleased to state :

(a) the rural electrification projects that are currently under implementation in Andhra Pradesh;

(b) whether any new proposal for rural electrification from the Andhra Pradesh Government is pending with the Government for clearance;

(c) if so, the details thereof; and

(d) the time by which these pending projects are likely to be cleared?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) At present there are 487 Rural Electrification Corporation financed schemes in operation in Andhra Pradesh.

(b) to (d). There is only one proposal from Prakasam district involving financial assistance of Rs. 136 lakhs which is under examination by Rural Electrification Corporation.

Allotment of Flats

4204. SHRI I.D. SWAMI : Will the PRIME MINISTER be pleased to state :

(a) the number of persons still awaiting the allotment of flats under the New Pattern Scheme, 1979, category-wise;

(b) the reasons for the inordinate delay in the allotment of flats to them and the time by which they are likely to get allotment;

(c) whether a large number of flats constructed under the scheme by the DDA are lying vacant;

(d) if so, the details thereof, category-wise and area-wise and the reasons for not allotting these flats; and

(e) when these flats were constructed?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) The DDA has reported that the category-wise number of registrants awaiting allotment under the New Pattern Registration Scheme, 1979 is as under :-

LIG : 18,285 MIG : 12,919 Total 31,204

(b) The reasons for delay in allotment of flats in this scheme are as under :-

(i) The scheme was on 'all-India basis' and the number of registrants was too large (1,71,272 for all the categories).

(ii) Constraints in the availability of land and infrastructural facilities by other agencies.

(iii) Occasional shortfall of building material.

(iv) Contractual problems.

(c) to (e). Allotment of flats to the waiting registrants of NPRS, 1979 is a continuous Process. Allotment of all the constructed flats has been made except for about 1970 LIG and MIG flats located at Rohini, Kondli Gharoli, Mayur Vihar, Dilshad Garden, Dwarka and Narela.

Allotments of these flats could not be made mainly on account of non-availability of electricity. Some flats remain vacant despite allotment due to non-fulfilment of terms and conditions of allotment by the allottees. Such flats are reallocated from time to time.

Supply of Tar Coal

4205. SHRI GORDHANBHAI JAVIA : Will the PRIME MINISTER be pleased to state :

(a) the demand and supply of tar coal in the country annually, State-wise;

(b) whether the coal tar production is sufficient to meet the requirement of the country; and

(c) if so, the steps taken by the Government to increase the production and reduce the import?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T. R. BAALU):

(a) Tar Coal is not a petroleum product and it is not allocated to the States/UTs. However, the demand and the proposed State-wise allocation of bitumen for the year 1996-97 are given in the statement attached

(b) The bitumen production potential in the country is sufficient to meet its requirement in the country. Further steps to increase production and movement are under way.

(c) Does not arise in view of (b) above.

STATEMENT

State-Wise Annual Bitumen Supply and Demand 1996-97

States/UTs.	Demand	Proposed Allocation
1	2	3
Andman & Nicobar	3.0	3.0
Arunachal Pradesh	6.0	6.0
Assam	29.0	29.0
Bihar	108.0	108.0
Manipur	7.0	7.0
Meghalaya	8.0	8.0
Mizoram	4.0	4.0
Nagaland	2.0	2.0
Orissa	49.0	49.0
Sikkim	2.0	2.0
Tripura	5.0	5.0
West Bengal	76.0	76.0
Andhra Pradesh	110.0	110.0
Karnataka	150.0	150.0
Kerala	80.0	80.0
Pondicherry	2.5	2.5

1	2	3
Tamil Nadu	185.0	185.0
Dadra & N. Haveli	2.0	2.0
Daman & Diu	1.5	1.5
Goa	17.0	17.0
Gujarat	284.0	284.0
Madhya Pradesh	110.0	110.0
Maharashtra	475.0	475.0
Chandigarh	4.0	4.0
Delhi	35.0	35.0
Haryana	136.0	136.0
Himachal Pradesh	17.0	17.0
Jammu & Kashmir	20.0	20.0
Punjab	210.0	210.0
Rajasthan	300.0	195.0
Uttar Pradesh	203.0	200.0

NRDC

4206. SHRI GIRIDHAR GAMANG : Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state :

(a) whether NRDC continued to support the Technology development projects under close monitoring including Electrolytic Manganese Dioxide Project for transfer of technology;

(b) if so, since when; and

(c) the outcome of such monitoring and the assistance provided by the Government to develop indigenous technology, give details, project-wise?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a) Yes, Sir.

(b) and (c). Salient features of the major technology development projects supported by NRDC under close monitoring during the last 10 years alongwith date of commencement of the project and its present status are given below :

(i) Electrolytic Manganese Dioxide (EMD)

The EMD technology was developed by National Metallurgical Laboratory (NML), Jamshedpur and assigned to NRDC for commercialisation. NRDC licensed the NML technology to M/s. Magno Mining Co. Ltd (MMCL), Hyderabad in July, 1989. MMCL configured in consultation with NRDC a 300 TPA demonstration plant for the manufacture of EMD at a cost of Rs. 4.29 crores. NRDC's equity participation in the project was to be Rs. 23.5 lakhs of which Rs. 15.67 lakhs has